

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-519**  
IB-295/ND/2022  
IA/635/2024

**IN THE MATTER OF:**

Sun Infinity Devices through Its Proprietor Mr. Hanish Sahni ....**Applicant**

**Vs.**

Sunstrike Telecome Pvt. Ltd.

.....**Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Adv. Vidhan Vyas, Adv. Syed Haider Shah in  
IA/635/2024

For the IRP : Adv. Ankur Chawla

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **26.07.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**